

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 69 OF 2015

IA NO. 105 OF 2015

AND

APPEAL No. 75 of 2015

Dated: 29th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Chhattisgarh State Power Transmission Co. Ltd.

...Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Ms. Suparna Srivastava
Ms. Anushka Arora

Counsel for the Respondent(s)

:

Mr. C.K. Rai
Mr. Paramhans for R.1

Ms. Divya Chaturvedi
Mr. Suksham Chauhan for R.2

ORDER

Learned counsel for the Appellant seeks two weeks further time to file rejoinder. Learned counsel for the State Commission seeks two weeks time to file written submissions. They may do so on or before 16.11.2015 after serving copy on the other side.

List the matter on **19.11.2015.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/mk